

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 39/AM11
SCHEDULED TO BE HELD ON 29.12.2010
(HELD ON 28.12.2010)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 39/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 29.12.2010 (held on 28.12.2010) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. 38/AM11 held on 22.12.2010.
3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-170	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/80/162/684/AM10/DES-VII	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for packing Carbide Blades ’		

Request: Fixation of wastage norms for export product ‘**Plastic Moulds used for packing Carbide Blades**’ - Referred by SEZ/ BOA in DOC.

Decision: Reply received from SEZ, Kandla and sent to D/o C&PC on 25.10.2010. Comments awaited.

Deferred for three weeks.

Case No. A-171	LAXMI ELECTRONICS MOULDS & PRECISION ENGINEERING	HQ F. No. 01/87/050/00281/AM10/DES-VII	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 0710068463 Dated 25.11.2009	RLA F. No. 07/24/040/00312/AM10	

Request: Fixation of adhoc norms for the export product “Small Coller Belt Plastic Moulded Belt”.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-172	PARKSONS GAMES AND SPORTS	HQ F. No. 01/87/050/01161/AM07/DES-VII	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 0310425050 Dated 29.03.2007	RLA F. No. 03/95/040/01132/AM07	

Request: Review of decision taken in NC Meeting No. 38/87-ALC1/2007 dated 30.01.2008”.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-173	NEO CORP INTERNATIONAL LTD.	HQ F. No. 01/87/050/00191/AM09/DES-VII	Status: Approved
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 1110017331 Dated 05.06.2008	RLA F. No. 11/24/040/00073/AM08	

Request: Fixation of adhoc norms for the export product “Shade Net (Knitted Coloured Fabric”.

Decision: With D/o C&PC OM No. 46011/76/2010-PC.II dated 23.11.2010, following adhoc norms are **approved** as applied for by firm or recommended, whichever is less:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (Knitted Coloured Fabric)	1 kg	1. HDPE Granules	0.5170 kg
		2. LDPE Granules	0.2640 kg
		3. LLDPE Granules	0.2640 kg
		4. Additive Master Batch UV Stabilizer	0.0220 kg
		5. Additive Coloured Master Batch	0.0330 kg

Case No. A-174	PEARL ENGINEERING POLYMERS LIMITED	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	HQ F. No. 01/87/162/464/AM10/DES-VII	

Application: Issuance of clarification whether Polyester Bright Chips can be used for the manufacture of Polyester Film and Polyester Textiles – Reg.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-175	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: Addition of two export products under SION H-97 and H-241.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-176	HITKARI INDUSTRIES LTD.	HQ F. No. 01/87/050/01133/AM06/DES-VII	Status: Deferred
NC No.: 39/AM11	Adv. Lic. No.	RLA F. No.	

Request: **Fixation of adhoc norms for the export product “Printed Polyethylene Film (5 Layer Coextruded Multi Layer Film with Evoh Content 10%)”.**

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-177	VHCL LTD.	Status: Deferred
NC No.: 39/AM11		
Dated: 28.12.2010		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00452/AM10/DES-VII	03/95/040/00182/AM10	Not issued yet
01/87/162/00453/AM05/DES-VII	03/95/040/00178/AM10	Not issued yet

Request: **Fixation of adhoc norms for the export product ‘Lay Flat Tubing Vol.I.**

from LLDPE/LDPE Scrap’ under Para 4.4.2 of HBP

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-178	VHCL LTD.	Status: Deferred
NC No.: 39/AM11		
Dated: 28.12.2010		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00438/AM10/DES-VII	03/95/040/00179/AM10	Not issued yet
01/87/162/00441/AM10/DES-VII	03/95/040/00180/AM10	Not issued yet
01/87/162/00443/AM10/DES-VII	03/95/040/00183/AM10	Not issued yet

Request: **Fixation of adhoc norms for the export product ‘Reprocessed Plastic Para 4.4.2 of HBP Vol.I.**

Granules made out of LLDPE/LDPE Scrap’ under

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-179	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00155/AM11/DES-VII	Status: Deferred
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 0310585440 Dated 29.07.2010	RLA F. No. 03/95/040/00316/AM11	

Request: Review of decision taken in NC Meeting No. 25/AM11 held on 22.09.2010.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-180	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/01357/AM06/DES-VII	Status: Transferred to different Section
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 0510176296 Dated 13.02.2006	RLA F. No. 05/24/040/00845/AM06	

Request: Grant permission to deposit the interest to customs from the date of Conversion of Advance Licence No. 0510150348 dated 03.02.2005, 0510168217 dated 07.10.2005 and 0510176296 dated 13.02.2006 and not from the date of excess imports.

Decision: The Committee considered the request of the firm as per Agenda and observed that the mandate of Norms Committee is to fix adhoc norms only. Hence, it was decided to transfer the case to Policy IV Section for necessary action at their end.

Case No. A-181	DSM ENGINEERING PLASTICS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00563/AM07/DES-VII	Status: Approved
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 3110026564 Dated 21.09.2006	RLA F. No. 31/24/040/00208/AM07	

Request: Fixation of adhoc norms for the export product “Nylon 6 Moulding Powder / Granules Namely Nylon 6 20% Glass Filled Flame Retardent Granules Grade K222 Kgv4 Colour Black”.

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Flame Retardant Nylon-6 Compound (Akulon-K222 KGV4H)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourants / masterbatch	0.0106 kg
		4. Melamine Naurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate	0.0202 kg

Case No. A-182	DSM ENGINEERING PLASTICS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00334/AM07/DES-VII	Status: Approved
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 3110025436 Dated 03.07.2006	RLA F. No. 31/24/040/00079/AM07	

Request: Fixation of adhoc norms for the export product “(i) Akulon N 24 G6 Black 30% Glass Fiber Reinforced Nylon 6 Compound In Black Colour’ and (ii) Arnite To 6 202 Black Unfilled Polybutylene Pterphthalate (PBT) Compound”.

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon -K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg
2. Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6202)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

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	2. Glass Fiber	0.30900 kg
	3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
	4. Mould Release Agent (Calcium Stearate)	0.00310 kg

Case No. A-185	DSM ENGINEERING PLASTICS (INDIA) PVT. LTD.	HQ F. No. 01/80/050/00089/AM07/DES-VII	Status: Approved
NC No.: 39/AM11 Dated: 28.12.2010	Adv. Lic. No. 3110020353 Dated 27.04.2005	RLA F. No. 31/24/040/00011/AM06	

Request: **Fixation of adhoc norms for the export product Akulon K 224 G6 Black.**

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

ONLINE CASES

1	Case No.:4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39204900	63/0- PVC/ACLAR 250/51	10000.000	K.G	10800000.00	240000.00 US\$
				Total	10,800,000.00	240,000.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39204900	ACLAR ULTRX 2000	2860.000	K.G	6314022.00	140312.00 US\$	Value & Qty
2	39069090	ADHESIVE L -208	230.000	K.G	25875.00	575.00 US\$	Value & Qty
3	38249090	CR 3A	20.000	K.G	14184.00	315.00 US\$	Value & Qty
4	39042110	PVC RESIN	7480.000	K.G	370260.00	8228.00 US\$	Value & Qty
5	38123090	STABILISER [ESBO]	496.000	K.G	38837.00	863.00 US\$	Value & Qty
6	32071090	PIGMENT	40.000	K.G	6264.00	139.00 US\$	Value & Qty
7	38123090	PVC STABILISIER	271.000	K.G	91463.00	2033.00 US\$	Value & Qty
8	38122090	PVC PROCESSING AID	144.000	K.G	18792.00	418.00 US\$	Value & Qty
9	38123090	IMPACT MODIFIER	920.000	K.G	120060.00	2668.00 US\$	Value & Qty
10	27101980	LUBRICANTS	110.000	K.G	12920.00	287.00 US\$	Value & Qty
				Total	7,012,677.00	155,838.00	

Decision: With D/o C&PC OM No. 46011/105/2009-PC.II dated 24.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aclar Laminated PVC Film	1 kg	1. Aclar Film (Polychlorotrifluoroethene Film)	0.2629 kg
		2. Adhesive L-208	0.0230 kg
		3. Adhesive CR 3A	0.0020 kg
		4. PVC Resin	0.6496 kg
		5. Stabilizer (ESBO)	0.0431 kg
		6. Pigment	0.0035 kg
		7. PVC Stabilizer	0.0235 kg
		8. PVC Processing Aid	0.0125 kg
		9. Impact Modifier	0.0799 kg
		10. Lubricants	0.0096 kg
		11. Epoxydised Soyabean Oil	0.0431 kg

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Case No.:4/23/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
HQ File :01/87/050/00202/AM11/	RLA File :02/24/040/00018/AM11/	Lic.No/Date:0210142920 04.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011010	62/0- LLDPE Compound Net Content of Input : LLDPE : 26250.00 Kgs , Cacium Carbonate : 48750.0 Kgs	75000.000	K.G	2548125.00	56625.00 US\$
				Total	2,548,125.00	56,625.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	Linear Low Density Polyethylene	27037.500	K.G	1825031.25	40556.25 US\$	Value & Qty
2	28365000	Calcium Carbonate	50212.500	K.G	384125.63	8536.13 US\$	Value & Qty
				Total	2,209,156.88	49,092.38	

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE Compound (containing 35+/-1% LLDPE and 65+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.3605 kg
		2. Calcium Carbonate	0.6695 kg

3	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.PACKKAGINGS LIMITED,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:12.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

Case No.:14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC FLAME RETARDANT LOW SMOKE COMPOUND	140000.000	K.G	10413480.00	226380.00 US\$
				Total	10,413,480.00	226,380.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	POLY VINYL CHLORIDE (PVC) (RAW MATERIAL)	63000.000	K.G	3477600.00	75600.00 US\$	Value & Qty
2	29173990	TOTM (TRI OCTYL TRIMELLITATE) (RAW MATERIAL)	35000.000	K.G	3864000.00	84000.00 US\$	Value & Qty
3	28183000	ALUMINIUM HYDROXIDE	28000.000	K.G	1288000.00	28000.00 US\$	Value & Qty
				Total	8,629,600.00	187,600.00	

Decision: With D/o C&PC OM No. 46011/80/2010-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Flame Retardant	1 kg	1. PVC Resin	0.450 kg
Low Smoke Compound		2. Tri Octyl Trimellitate (TOTM)	0.250 kg
		3. Aluminium Hydroxide	0.200 kg

Case No.:6/22/87-ALC1/2010	Meet No/Date:39/87-ALC1/2010	Status: Approved
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	Party Name: WELSET PLAST EXTRUSIONS	29.12.2010	--
HQ File :01/87/050/00192/AM11/	PYTLTD RLA File :03/95/040/00309/AM11/	Lic.No/Date:0310588168 17.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042190	63/0- P.V.C COMPOUND COMMERCIAL GRADE	13268.000	K.G	5213287.00	110921.00 US\$	
				Total	5,213,287.00	110,921.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	P.V.C RESIN	2090.000	K.G	92336.20	1964.60 US\$	Value & Qty
2	38122090	PLASTISIZER	1254.000	K.G	101691.55	2163.65 US\$	Value & Qty
3	28259090	ANTIMONY TRIOXIDE	10310.000	K.G	3944400.00	83923.40 US\$	Value & Qty
4	79070000	STABILIZER	279.000	K.G	40796.00	868.00 US\$	Value & Qty
				Total	4,179,223.75	88,919.65	

Decision: With D/o C&PC OM No. 46011/69/2010-PC.II dated 24.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Grade PDC 674 A, Flame Retardant Compound)	1 kg	1. PVC Resin	0.1575 kg
		2. DOP Plasticizer	0.0945 kg
		3. Antimony Trioxide	0.7770 kg
		4. Stabilizer	0.0210 kg

Case No.: 10/36/87-ALC1/2010	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date: 39/87-ALC1/2010 29.12.2010	Status: Deferred
HQ File :01/87/050/00334/AM11/	RLA File :31/24/040/00082/AM11/	Lic.No/Date: 3110044385 18.08.2010	Defer Date: 26.01.2011
Decision: Deficiency letter issued to firm on 16.12.2010 giving 15 days time for submission of information. The Committee noted that the reply is still awaited, hence, it was decided to issue another reminder to firm giving 21 days time for submission of information from the receipt of the letter.			

7	Case No.:6/27/87-ALC1/2010	Party Name:STAHL INDIA PVT LTD	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
	HQ File :01/87/050/00220/AM11/	RLA File :04/24/040/00171/AM11/	Lic.No/Date:0410117415 23.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069010	63/0- AQUEOUS POLYURETHANE DISPERSION (WI-12789)	150000.000	K.G	16065000.00	340000.00 US\$
				Total	16,065,000.00	340,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29141990	ACETYL ACETONE - SPECIAL SOLVENT	360.000	Number	144522.00	3058.56 US\$	Value & Qty
2	29211100	N METHYL 2 PYRROLIDONE - SPECIAL SOLVENT	6433.500	Number	1323594.00	28012.68 US\$	Value & Qty
3	34021190	TRITON X 305 - EMULSIFIER	22.500	Number	8010.00	169.65 US\$	Value & Qty
4	39071000	VORANOL 1010L/ DESMOPHEN 1111 BD/ KONIX PP-1000 - POLYOL	13810.500	Number	2217609.00	46933.65 US\$	Value & Qty
5	39071000	VORANOL 2000L/ DESMOPHEN 2061 BD/ KONIX PP-2000 - POLYOL	20410.500	Number	3174984.00	67195.35 US\$	Value & Qty
6	29291020	DESMODUR T80P - TOLUNE DI ISOCYNATE	10606.500	Number	2182131.00	46182.60 US\$	Value & Qty
7	29211900	TRIETHYLAMINE - NEUTRALISING AGENT	1440.000	Number	216774.00	4587.84 US\$	Value & Qty
8	28251020	HYDRAZINE HYDRATE 100% - NEUTRALISING AGENT	757.500	Number	254664.00	5389.65 US\$	Value & Qty
9	29420011	PERMATOL K-40 -PRESERVATIVE	225.000	Number	75609.00	1600.11 US\$	Value & Qty
10	38099390	SOLVENT INTERMEDIATE	8229.000	Number	3516389.00	74420.91 US\$	Value & Qty
				Total	13,114,286.00	277,551.00	

Decision: With D/o C&PC OM No. 46011/230/2004-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aqueous Polyurethane Dispersion (WI-12789, Solid Content 35 +/- 1.8%)	1 kg	1. Acetyl Acetone	0.00240 kg
		2. N Methyl 2 Pyrrolidone	0.04289 kg
		3. Triton X 305 – Emulsifier	0.00015 kg
		4. Voranol 1010L/Desmophen	0.09207 kg

		1111 BD/Konix PP-1000-Polyol	
		5. Voranol 2000L/Desmophen 2061 BD/Konix PP-2000-Polyol	0.13607 kg
		6. Desmodur T80P-Tolune DI Isocyanate	0.07071 kg
		7. Triethylamine	0.00960 kg
		8. Hydrazine Hydrate	0.00505 kg
		9. Permatol K40 (Preservative)	0.0015 kg
		10. Solvent Intermediate	0.05486 kg

		1111 BD/Konix PP-1000-Polyol	
		5. Voranol 2000L/Desmophen 2061 BD/Konix PP-2000-Polyol	0.13607 kg
		6. Desmodur T80P-Tolune DI Isocyanate	0.07071 kg
		7. Triethylamine	0.00960 kg
		8. Hydrazine Hydrate	0.00505 kg
		9. Permatol K40 (Preservative)	0.0015 kg
		10. Solvent Intermediate	0.05486 kg

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Case No.:1/28/84-ALC3/2010	Party Name:VIRGO POLYMERS (INDIA) LTD.	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved																												
HQ File :01/84/050/00179/AM11/	RLA File :04/24/040/00174/AM11/	Lic.No/Date:0410117578 28.09.2010	Defer Date:																												
Application: Request is for adhoc norms for following: <table><tr><th>SLNo.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>63053200</td><td>63/0- FLEXIBLE INTERMEDIATE BULK CONTRAINERS</td><td>31500.000</td><td>K.G</td><td>4021737.00</td><td>86862.58 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>4,021,737.00</td><td>86,862.58</td></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td></td></tr></table>				SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTRAINERS	31500.000	K.G	4021737.00	86862.58 US\$					Total	4,021,737.00	86,862.58							
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTRAINERS	31500.000	K.G	4021737.00	86862.58 US\$																									
				Total	4,021,737.00	86,862.58																									

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	Polypropylene granules	32868.000	K.G	2717773.00	57519.00 US\$	Value & Qty
2	59100090	Narrow Fabric	40500.000	Meter	543150.00	11495.24 US\$	Value & Qty
3	39269049	Plastic Side Release Buckles	72000.000	Number	90525.00	1915.87 US\$	Value & Qty
				Total	3,351,448.00	70,930.11	

Decision: With D/o C&PC OM No. 46011/92/2006-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product
		2. Relevant Narrow Fabric	Net to Net
		3. Relevant Plastic Side Release Buckles	Net to Net

10	Case No.:6/28/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00253/AM11/	RLA File :03/94/040/00598/AM11/	Lic.No/Date:0310594809 01.10.2010	Defer Date:12.01.2011
	Decision: Reply received from the firm and will be sent to DIPP in due course.			

11	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:19.01.2011
	Decision: D/L No. 46011/90/2010-PC.II dated 23.11.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 20.12.2010 giving 15 days time for submission of information. The Committee noted that the reply is still awaited, hence, it was decided to issue another reminder to firm giving 15 days time for submission of information from the receipt of the letter.			

12	Case No.:10/31/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
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HQ File :01/87/050/00289/AM11/	RLA File :03/94/040/00599/AM11/	Lic.No/Date:0310596119 11.10.2010	Defer Date:12.01.2011
Decision: Reply received from the firm and will be sent to DIPP in due course.			

13	Case No.:6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

14	Case No.:7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

15	Case No.:8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

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Case No.:11/36/87-ALC1/2010	Party Name:FINOTEX FIBRECAST,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
HQ File :01/87/050/00335/AM11/	RLA File :31/24/040/00148/AM11/	Lic.No/Date:3110045183 22.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND 29502 / 29502 B FOR DIFFERENT SIZES & PART NUMBERS	48000.000	K.G	9118800.00	204000.00 US\$

					Total	9,118,800.00	204,000.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39094000	PHENOLIC MOULDING COMPOUND GRADE 29502 / 29502 B	55200.000	K.G	6922080.00	151800.00 US\$	Value & Qty
				Total	6,922,080.00	151,800.00	

Decision: With D/o C&PC OM No. 46011/66/2008-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound (in various sizes and part numbers)	1 kg	Phenolic Moulding Compound (Grade DUREZ 29502)	1.15 kg

17	Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.11.2010. Comments awaited.			

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Case No.:2/32/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Approved
HQ File :01/87/050/00295/AM11/	RLA File :03/94/040/00651/AM11/	Lic.No/Date:0310599051 27.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235090	63/0- Article made of Polypropylene with accessories and silicone rubber nipples (polypropylene bottles, screw cap, hood and hanger) net wt of bottles with accessories 10522 kgs	200000.000	Number	3289050.00	73090.00 US\$
				Total	3,289,050.00	73,090.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39235090	Polypropylene Granules	11048.100	K.G	795465.00	17677.00 US\$	Value & Qty
2	39100090	Silicone Rubber Nipples	200000.000	Number	990000.00	22000.00 US\$	Value & Qty
				Total	1,785,465.00	39,677.00	

Decision: With D/o C&PC OM No. 46011/82/2010-PC.II dated 28.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polypropylene with Accessories (Bottles, Screw Cap, hood & hanger) and Silicone Rubber Nipples	1 No.	1. Polypropylene Granules	1.05 kg/kg content in the export product
		2. Relevant Silicone Rubber Nipples	Net to Net

19	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.12.2010. Comments awaited.			

20	Case No.:2/34/87-ALC1/2010	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00312/AM11/	RLA File :03/95/040/00509/AM11/	Lic.No/Date:0310601126 12.11.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 22.11.2010. Comments awaited.			

21	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date: 26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

22	Case No.:2/39/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00367/AM11/	RLA File :11/24/040/00058/AM11/	Lic.No/Date:1110023752 14.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

23	Case No.:3/39/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00368/AM11/	RLA File :03/94/040/00410/AM11/	Lic.No/Date:0310606726 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

24	Case No.:4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

25	Case No.:5/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

26	Case No.:6/39/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00371/AM11/	RLA File :07/24/040/00075/AM11/	Lic.No/Date:0710076085 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.12.2010. Comments awaited.			

27	Case No.:7/39/87-ALC1/2010	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00372/AM11/	RLA File :05/24/040/00318/AM11/	Lic.No/Date:0510279687 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

28	Case No.:8/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

29	Case No.:9/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

30	Case No.:10/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

31	Case No.:11/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for			

sending the application expeditiously.

32	Case No.:12/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/87-ALC1/2010 29.12.2010	Status: Deferred
	HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date: 26.01.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
